

In the National Company Law Tribunal, Jaipur

Item No. 211

CP No. (IB)- 32/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Superior Kitchenware Pvt. Ltd.

.....Applicant/Petitioners

VS.

Sohang Enterprises Pvt. Ltd.

.....Respondent

Order delivered on 12.03.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

For Petitioner (s) : Mudit Manohar, Adv.

For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Operational Creditor. Once again Registry may serve notice on the Corporate Debtor within ten days. Let notice be served on the Directors of the Company for their appearance as well as for filing reply in the matter. Counsel for the Operational Creditor is directed to provide the address and other details to the Assistant Registrar, NCLT, Jaipur in the matter. Post the matter to 09.04.2020.

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**